

15.59 ½ hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 275)

Title: Introduction of the Constitution (Amendment) Bill, 2003 (Amendment of article 275).

SHRI RAMESH CHENNITHALA (MAVELIKARA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI RAMESH CHENNITHALA: I introduce** the Bill.

* Published in the Gazette of India Extraordinary, Part-II, Section-2, dated.

22.8.03

** Introduced with the Recommendation of the President